

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :08/01/2024

| SL | FILING NO/CASE NO                 | NAME OF PETNR./APPEL                            | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT   |
|----|-----------------------------------|---|-----------------------------|---|
| 1  | D-BLAPL/408/2024<br>BLAPL/54/2024 | SOMANATH DAS<br>VS<br>STATE OF ODISHA           | PRANAB RANJAN CHHATOI<br>VS | CAPITAL P.S. /108 /2023<br>2ND ADJ CUM SPL JUDGE,BHUBANESW<br>CT/0000181/2023     |
| 2  | D-BLAPL/372/2024<br>BLAPL/55/2024 | KAILASH SINGH<br>VS<br>STATE OF ODISHA          | BHARAT BHUSAN ROUTRAY<br>VS | MANAMUNDA /4 /2023<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000020/2023        |
| 3  | D-BLAPL/342/2024<br>BLAPL/56/2024 | DUSHASAN NAYAK<br>VS<br>STATE OF ODISHA         | SOUGAT DASH<br>VS           | //0<br>A.D.J.,NAYAGARH(Nayagarh )<br>TR/0000183/2023                              |
| 4  | D-BLAPL/413/2024<br>BLAPL/57/2024 | RANJIT BEHERA<br>VS<br>STATE OF ODISHA          | SURYAKANTA DWIBEDI<br>VS    | //0<br>SPECIAL JUDGE, PHULBANI(Kandhamal)<br>2(A)CC/0000041/2023                  |
| 5  | D-BLAPL/119/2024<br>BLAPL/58/2024 | BISWANATH NAIK<br>VS<br>STATE OF ODISHA         | BISWAJIT SAHOO<br>VS        | NUAGAON /161 /2023<br>S.D.J.M. CIVIL JUDGE (JD),NAYAGARH<br>GR/0000800/2023       |
| 6  | D-BLAPL/360/2024<br>BLAPL/59/2024 | RAJKUMAR KALET<br>VS<br>STATE OF ODISHA         | AJIT KUMAR RAUT<br>VS       | RENGALI /102 /2023<br>S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS<br>CT/0001316/2023      |
| 7  | D-BLAPL/314/2024<br>BLAPL/60/2024 | PRASANT BHOI<br>VS<br>STATE OF ODISHA           | AMLAN SHAKTI PAUL<br>VS     | KHURDA SADAR /142 /2021<br>A.D.J.,KHURDA(Khordha )<br>ST/0000021/2022             |
| 8  | D-BLAPL/40/2024<br>BLAPL/61/2024  | SATYABAN PATRA<br>VS<br>STATE OF ODISHA         | BISWARANJAN DALAI<br>VS     | RAGHUNATHPALI /219 /2023<br>2ND A.D.J.,ROURKELA(Sundargarh)<br>ST/0000289/2023    |
| 9  | D-BLAPL/68/2024<br>BLAPL/62/2024  | CHINU NAYAK<br>VS<br>STATE OF ODISHA            | MAHES DAS<br>VS             | TUMUDIBANDHA /151 /2023<br>SPECIAL JUDGE,BALLIGUDA(Kandhamal)<br>Spl/0000150/2023 |
| 10 | D-BLAPL/67/2024<br>BLAPL/63/2024  | BRUSHABHA PRADHANI<br>VS<br>STATE OF ODISHA     | MAHES DAS<br>VS             | BALLIGUDA /188 /2021<br>SPECIAL JUDGE,BALLIGUDA(Kandhamal)<br>Spl/0000057/2021    |
| 11 | D-BLAPL/395/2024<br>BLAPL/64/2024 | PREMCHAND BHOI @ KANHA<br>VS<br>STATE OF ODISHA | LAXMINARAYAN PATEL<br>VS    | BURLA /417 /2023<br>J.M.F.C.,SAMBALPUR(Sambalpur)<br>GR/0000637/2023              |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2024

| SL | FILING NO/CASE NO                 | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT  |
|----|-----------------------------------|--|----------------------------|--|
| 12 | D-BLAPL/146/2024<br>BLAPL/65/2024 | NARENDRA BIBHAR @ MILU @ NARENDRA BIBAR<br>VS<br>STATE OF ODISHA | UMAKANTA BARIK<br>VS       | BHAWANIPATNA SADAR /212 /2023<br>S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA<br>CT/0000590/2023     |
| 13 | D-BLAPL/151/2024<br>BLAPL/66/2024 | KRUSHNA MOHAN GOCHHAYAT @ MILU<br>VS<br>STATE OF ODISHA          | AMITAV TRIPATHY<br>VS      | NAYAGARH SADAR /93 /2023<br>A.D.J.,NAYAGARH(Nayagarh )<br>ST/0000260/2023                      |
| 14 | D-BLAPL/227/2024<br>BLAPL/67/2024 | S. KANKEYA REDDY<br>VS<br>STATE OF ODISHA                        | S.S.RAY (2)<br>VS          | GOLANTHARA (BERHAMPUR) /307 /2023<br>J.M.F.C.(RURAL),BERHAMPUR(Ganjam)<br>GR/0001080/2023      |
| 15 | D-BLAPL/96/2024<br>BLAPL/68/2024  | RINKU SAIKH<br>VS<br>STATE OF ODISHA                             | LAXMI NARAYAN PATEL<br>VS  | KUCHINDA /257 /2023<br>SPL.JUDGE SAMBALPUR(Sambalpur)<br>Spl/0000048/2023                      |
| 16 | D-BLAPL/516/2024<br>BLAPL/69/2024 | AJAY MAJHI<br>VS<br>STATE OF ODISHA                              | SATYAJIT MOHAPATRA<br>VS   | KESINGA /431 /2023<br>J.M.F.C., KESINGA(Kalahandi)<br>CT/0000410/2023                          |
| 17 | D-BLAPL/85/2024<br>BLAPL/70/2024  | DEBRAJ MAJHI<br>VS<br>STATE OF ODISHA                            | MAHES DAS<br>VS            | KOTOAGARH /159 /2023<br>JMFC, KOTAGARH(Kandhamal)<br>CT/0000153/2023                           |
| 18 | D-BLAPL/608/2024<br>BLAPL/71/2024 | MAHENDRA KUMAR BAGH<br>VS<br>STATE OF ODISHA                     | AJIT KUMAR MOHANTY<br>VS   | SUNABEDA /205 /2021<br>JMFC, SEMILIGUDA(Koraput)<br>GR/0001062/2021                            |
| 19 | D-BLAPL/129/2024<br>BLAPL/72/2024 | LOKNATH HARIJAN<br>VS<br>STATE OF ODISHA                         | MANORANJAN PADHY<br>VS     | MATHILI /158 /2022<br>SPECIAL JUDGE,MALKANGIRI(Malkangiri)<br>Spl/0000117/2022                 |
| 20 | D-BLAPL/337/2024<br>BLAPL/73/2024 | BRUNDABAN RANA<br>VS<br>STATE OF ODISHA                          | DIBYAJYOTI SAHOO<br>VS     | Bamapada (Industrial Area) /194 /2023<br>J.M.F.C.(CITY),BALASORE(Baleshwar)<br>CT/0000633/2023 |
| 21 | D-CMAPL/631/2024<br>CMAPL/1/2024  | GOBARDHAN PRADHAN<br>VS<br>STATE OF ODISHA                       | ADV.<br>VS                 | //<br>()<br>//   |
| 22 | D-CMP/125/2024<br>CMP/9/2024      | PUSPA DEVI AGRAWAL @ PUSPA AGRAWAL<br>VS<br>SANTOSH DEVI AGRAWAL | SUSHANTA KUMAR JOSHI<br>VS | //<br>Civil Judge (sd),kantabanji(Balangir)<br>CS/0000016/2019                                 |
| 23 | D-CONTC/286/2024                  | ARATI BEHERA   | ADV.                       | //   |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2024

| SL | FILING NO/CASE NO                 | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT   |
|----|-----------------------------------|---|---------------------------------|---|
|    | CONTC/34/2024                     | VS<br>ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY., WATER RESOURCES DEPT.  | VS                              | ()<br>//  |
| 24 | D-CONTC/326/2024<br>CONTC/35/2024 | ABHIMANYU JENA<br>VS<br>BINITA SENAPATI, O.E.S, EDUCATION OFFICER, GANJAM   | ADV<br>VS                       | //<br>()  |
| 25 | D-CONTC/709/2024<br>CONTC/36/2024 | M/S. CHOUDHURY MEDICAL STORE, BBSR<br>VS<br>RASMI RANJAN SETHY, SR. ADMINISTRATIVE OFFICER AND DD(A) I/C., AIIMS, BBSR.     | SUCHETA GUMANSINGH<br>VS        | //<br>()  |
| 26 | D-CONTC/586/2024<br>CONTC/37/2024 | BHASKAR CHANDRA MOHANTA<br>VS<br>ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT. | MANAS PATI<br>VS                | //<br>()  |
| 27 | D-CONTC/587/2024<br>CONTC/38/2024 | SUNIL KUMAR MOHANTY<br>VS<br>VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.  | ADV.<br>VS                      | //<br>()  |
| 28 | D-CRLA/157/2024<br>CRLA/10/2024   | GUDU@ABINASH SAHOO<br>VS<br>STATE OF ODISHA   | SUSHANTA KUMAR SAMANTARAY<br>VS | CHAULIAGANJA /184 /2017<br>AD-HOC ADJ (FTSC),CUTTACK(Cuttack)<br>Spl/0000107/2017       |
| 29 | D-CRLA/566/2024<br>CRLA/11/2024   | BULU SAHU<br>VS<br>STATE OF ODISHA  | CHITTA RANJAN SAHU<br>VS        | GOSANINUAGAM /64 /2013<br>3RD ADDL.SESSION JUDGE CUM SPL.J<br>ST/0000001/2014           |
| 30 | D-CRLMC/389/2024<br>CRLMC/18/2024 | NILADRI BESRA<br>VS<br>STATE OF ODISHA  | SATYAJIT MOHAPATRA<br>VS        | SINAPALI /108 /2020<br>J.M.F.C.,SINAPALI(Nuapada )<br>CT/0000100/2020                   |
| 31 | D-CRLMC/625/2024<br>CRLMC/19/2024 | ASIA PACIFIC SHIPPING COMPANY LTD.<br>VS<br>UNION OF INDIA  | SOUMYAJYOTI BISWAL<br>VS        | //0<br>()   |
| 32 | D-CRLMC/577/2024<br>CRLMC/20/2024 | PRAVAKAR PANDA<br>VS<br>STATE OF ODISHA   | DHIRENDRA KUMAR MOHAPATRA<br>VS | SAMBALPUR VIGILANCE /39 /2013<br>A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR<br>CT/0000049/2015 |
| 33 | D-CRLMC/663/2024<br>CRLMC/21/2024 | MAHENDRA SWAIN<br>VS<br>STATE OF ODISHA   | KANANBALA ROY CHOUDHURY<br>VS   | //0<br>2ND ADJ CUM SPL JUDGE,BHUBANESWAR<br>TR/0000157/2017                             |
| 34 | D-CRLMC/654/2024<br>CRLMC/22/2024 | DUSHMANTA KUMAR@DUSMANTA SAHOO<br>VS  | AMIT PRASAD BOSE<br>VS          | MALGODOWN /91 /2011<br>J.M.F.C.(III),CUTTACK(Cuttack)                                   |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2024

| SL | FILING NO/CASE NO                  | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT  |
|----|------------------------------------|---|-----------------------------|--|
| 35 | D-CRLMC/404/2024<br>CRLMC/23/2024  | STATE OF ODISHA<br>JANAKI BALLAV PATTANAİK<br>VS<br>ANNAPURNA FINANCE PVT. LTD. | NALINI KANTA DASH<br>VS     | GR/0001210/2011<br>//0<br>S.D.J.M.,KHURDA(Khordha )<br>ICC/0000006/2021    |
| 36 | D-CRLMC/655/2024<br>CRLMC/24/2024  | BIBHUTI BHUSAN SAHOO<br>VS<br>STATE OF ODISHA                                   | AMIT PRASAD BOSE<br>VS      | //0<br>ADDL DIST AND SESSIONS JUDGE,JAFI<br>CRA/0000030/2023               |
| 37 | D-CRLMC/499/2024<br>CRLMC/25/2024  | CHAKRADHAR MAITY<br>VS<br>STATE OF ODISHA                                       | BISWABHUSAN DAS<br>VS       | ERASAMA /134 /2018<br>SPECIAL JUDGE,JAGATSINGHPUR(Jaga<br>Spl/0000057/2018 |
| 38 | D-CRLMC/579/2024<br>CRLMC/26/2024  | SEKHAR AGARWAL<br>VS<br>STATE OF ODISHA   | EKTA AGARWAL<br>VS          | PURIGHAT /101 /2023<br>S.D.J.M.,CUTTACK SADAR(Cuttack)<br>GR/0000248/2023  |
| 39 | D-CRLMP/622/2024<br>CRLMP/10/2024  | MAMATA SAHOO<br>VS<br>TAHASILDAR, DERABISH                                      | SIDHARTHA MISHRA<br>VS      | //0<br>(<br>//   |
| 40 | D-CRLMP/380/2024<br>CRLMP/9/2024   | SASMITA BEHERA<br>VS<br>STATE OF ODISHA   | SOMANATH SATAPATHY<br>VS    | //0<br>(<br>//   |
| 41 | D-MATA/415/2024<br>MATA/3/2024     | JYOSHARANI MALLİK<br>VS<br>JNANENDRA SAMAL                                      | SIDARTH SHANKAR PADHY<br>VS | //<br>JUDGE FAMILY COURT,CUTTACK(Cutta<br>CP/0000349/2015                  |
| 42 | D-TRP(C)/618/2024<br>TRP(C)/9/2024 | PURNA CHANDRA MOHARANA<br>VS<br>MAMTAJ MAHARANA                                 | DEEPALI MAHAPATRA<br>VS     | //<br>CIVIL JUDGE (SD),KHALİKOTE(Ganjam)<br>Mat/0000014/2023               |
| 43 | D-WP(C)/371/2024<br>WP(C)/253/2024 | DEBASISH SARANGI<br>VS<br>REGIONAL TRANSPORT OFFICER, SUNDARGARH                | BRAJA MOHAN SARANGI<br>VS   | //<br>(<br>//  |
| 44 | D-WP(C)/27/2024<br>WP(C)/254/2024  | RAMESH KUMAR BALIARSINGH<br>VS<br>STATE OF ODISHA                               | DEEPANKAR PANIGRAHY<br>VS   | //<br>(<br>//  |
| 45 | D-WP(C)/438/2024<br>WP(C)/255/2024 | MAHESWAR GUAL<br>VS<br>STATE OF ODISHA  | PITAMBAR PANDA<br>VS        | //<br>(<br>//  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2024

| SL | FILING NO/CASE NO                  | NAME OF PETNR./APPEL                                     | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|------------------------------------|--|----------------------------|-------------------------------------|
| 46 | D-WP(C)/22/2024<br>WP(C)/256/2024  | ARUN PRASAD NAYAK<br>VS<br>STATE OF ODISHA               | DEEPANKAR PANIGRAHY<br>VS  | //<br>0<br>//                       |
| 47 | D-WP(C)/373/2024<br>WP(C)/257/2024 | MAHENDRA BEHERA<br>VS<br>STATE OF ODISHA                 | PRASANNA KUMAR SAHOO<br>VS | //<br>0<br>//                       |
| 48 | D-WP(C)/367/2024<br>WP(C)/258/2024 | BIKASH KUMAR NAYAK<br>VS<br>R.T.O. BBSR-1                | BRAJA MOHAN SARANGI<br>VS  | //<br>0<br>//                       |
| 49 | D-WP(C)/2/2024<br>WP(C)/259/2024   | PRADIPTA KUMAR SWAIN<br>VS<br>STATE OF ODISHA            | JYOTIRMAY GUPTA<br>VS      | //<br>0<br>//                       |
| 50 | D-WP(C)/519/2024<br>WP(C)/260/2024 | JAGANNATH PARIDA<br>VS<br>STATE OF ODISHA                | HEMANT KUMAR MUND<br>VS    | //<br>0<br>//                       |
| 51 | D-WP(C)/34/2024<br>WP(C)/261/2024  | PRASHANTO@PRASANTA KUMAR MISHRA<br>VS<br>STATE OF ODISHA | DEEPANKAR PANIGRAHY<br>VS  | //<br>0<br>//                       |
| 52 | D-WP(C)/436/2024<br>WP(C)/262/2024 | ASMITA PADHEE<br>VS<br>STATE OF ODISHA                   | PITAMBAR PANDA<br>VS       | //<br>0<br>//                       |
| 53 | D-WP(C)/276/2024<br>WP(C)/263/2024 | KHAGESWAR PARIDA<br>VS<br>STATE OF ODISHA                | MANAS KUMAR SWAIN<br>VS    | //<br>0<br>//                       |
| 54 | D-WP(C)/589/2024<br>WP(C)/264/2024 | SAROJ KUMAR SARANGI<br>VS<br>STATE OF ODISHA             | PRIYA RANJAN SINGH<br>VS   | //<br>0<br>//                       |
| 55 | D-WP(C)/150/2024<br>WP(C)/265/2024 | NALINI PANDA<br>VS<br>ODISHA STATE HOUSING BOARD, BBSR   | BANSHIDHAR BAUG<br>VS      | //<br>0<br>//                       |
| 56 | D-WP(C)/760/2024<br>WP(C)/266/2024 | DR. HRUSHIKESH PATRA<br>VS<br>STATE OF ODISHA            | GYANA RANJAN SETHI<br>VS   | //<br>0<br>//                       |
| 57 | D-WP(C)/413/2024                   | KRUSHNA CHANDRA MOHANTY                                  | AMITAV MOHANTY             | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2024

| SL | FILING NO/CASE NO                  | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL             | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|------------------------------------|--|--------------------------------------|-------------------------------------|
|    | WP(C)/267/2024                     | VS<br>STATE OF ODISHA  | VS                                   | 0<br>//                             |
| 58 | D-WP(C)/658/2024<br>WP(C)/268/2024 | SANTILATA CHAKRA<br>VS<br>STATE OF ODISHA  | SOUMYA MISHRA<br>VS                  | //<br>0<br>//                       |
| 59 | D-WP(C)/362/2024<br>WP(C)/269/2024 | PRINCIPAL SECRETARY,AVIATION RESEARCH CENTRE,NEW DELHI<br>VS<br>PRAVANJAN MOHANTY            | SANJIB SWAIN,SR. PANEL COUNSEL<br>VS | //<br>0<br>//                       |
| 60 | D-WP(C)/767/2024<br>WP(C)/270/2024 | UPENDRA KUMAR PANDA<br>VS<br>STATE OF ODISHA   | SWAPNIL ROY<br>VS                    | //<br>0<br>//                       |
| 61 | D-WP(C)/630/2024<br>WP(C)/271/2024 | DR. SUBHANGA KISHORE DAS<br>VS<br>STATE OF ODISHA  | BISWABIHARI MOHANTY<br>VS            | //<br>0<br>//                       |
| 62 | D-WP(C)/240/2024<br>WP(C)/272/2024 | AJAYA KUMAR BEHERA<br>VS<br>STATE OF ODISHA  | MANMAYA KUMAR DASH<br>VS             | //<br>0<br>//                       |
| 63 | D-WP(C)/271/2024<br>WP(C)/273/2024 | APARNNA BISWAL<br>VS<br>STATE OF ODISHA  | MANMAYA KUMAR DASH<br>VS             | //<br>0<br>//                       |
| 64 | D-WP(C)/696/2024<br>WP(C)/274/2024 | INDIRA KAMILA<br>VS<br>STATE OF ODISHA   | MANORANJAN PADHI<br>VS               | //<br>0<br>//                       |
| 65 | D-WP(C)/671/2024<br>WP(C)/275/2024 | M/S KAR CONSTRUCTION PVT. LTD., CUTTACK<br>VS<br>CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS | KANANBALA ROY CHOUDHURY<br>VS        | //<br>0<br>//                       |
| 66 | D-WP(C)/523/2024<br>WP(C)/276/2024 | BHUPESH KUMAR SAHOO<br>VS<br>STATE OF ODISHA   | SUJATA JENA<br>VS                    | //<br>0<br>//                       |
| 67 | D-WP(C)/530/2024<br>WP(C)/277/2024 | PRAGNYA RAJ BISOYI<br>VS<br>STATE OF ODISHA  | SUJATA JENA<br>VS                    | //<br>0<br>//                       |
| 68 | D-WP(C)/466/2024<br>WP(C)/278/2024 | RAJESH NAYAK<br>VS   | BICHITRA NARAYANA SATAPATHY<br>VS    | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2024

| SL | FILING NO/CASE NO                  | NAME OF PETNR./APPEL                                  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|------------------------------------|---|-------------------------------|-------------------------------------|
| 69 | D-WP(C)/764/2024<br>WP(C)/279/2024 | STATE OF ODISHA<br>EKADASHI ROUT<br>VS                | MANAS PATI<br>VS              | //<br>//<br>0                       |
| 70 | D-WP(C)/762/2024<br>WP(C)/280/2024 | STATE OF ORISSA<br>BASANTA KUMAR MATI<br>VS           | MANAS PATI<br>VS              | //<br>//<br>0                       |
| 71 | D-WP(C)/816/2024<br>WP(C)/281/2024 | STATE OF ORISSA<br>RABI NARAYAN MOHANTY<br>VS         | DAYANANDA MOHAPATRA<br>VS     | //<br>//<br>0                       |
| 72 | D-WP(C)/854/2024<br>WP(C)/282/2024 | STATE OF ODISHA<br>M.TIRUPATI RAO<br>VS               | ABHISHEK MOHANTY<br>VS        | //<br>//<br>0                       |
| 73 | D-WP(C)/550/2024<br>WP(C)/283/2024 | STATE OF ODISHA<br>SURESH KUMAR RANBIR<br>VS          | SARAT CHANDRA MEKAP<br>VS     | //<br>//<br>0                       |
| 74 | D-WP(C)/866/2024<br>WP(C)/284/2024 | COLLECTOR CUM D.M., PURI<br>SUDHANSU MOHAN GURU<br>VS | SUBHADUTTA ROUSTRAY<br>VS     | //<br>//<br>0                       |
| 75 | D-WP(C)/779/2024<br>WP(C)/285/2024 | STATE OF ODISHA<br>DR. ASHISH KUMAR BARIK<br>VS       | SAMEER KUMAR DAS<br>VS        | //<br>//<br>0                       |
| 76 | D-WP(C)/183/2024<br>WP(C)/286/2024 | STATE OF ODISHA<br>SK ASFAQUE ALI<br>VS               | ALOK KUMAR MOHAPATRA<br>VS    | //<br>//<br>0                       |
| 77 | D-WP(C)/268/2024<br>WP(C)/287/2024 | UNION OF INDIA<br>DR. ANANTA KISHORE MOHAPATRA<br>VS  | BANABIHARI RAY<br>VS          | //<br>//<br>0                       |
| 78 | D-WP(C)/623/2024<br>WP(C)/288/2024 | STATE OF ODISHA<br>BINAYA KUMAR SINHA<br>VS           | BIJAYA KUMAR PATTANAIAK<br>VS | //<br>//<br>0                       |
| 79 | D-WP(C)/385/2024<br>WP(C)/289/2024 | STATE OF ODISHA<br>TRINATH CHARAN PATNAIK<br>VS       | HARIPAD MOHANTY<br>VS         | //<br>//<br>0                       |
|    |                                    | STATE OF ODISHA                                       |                               | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2024

| SL | FILING NO/CASE NO                   | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT                              |
|----|-------------------------------------|--|--------------------------------|--|
| 80 | D-WP(C)/723/2024<br>WP(C)/290/2024  | ARUN DASH<br>VS<br>THE CHIEF MANAGER CUM AO, SBI, SAMBALPUR          | AJODHYA RANJAN DASH<br>VS      | //<br>0<br>//  |
| 81 | D-WP(C)/895/2024<br>WP(C)/291/2024  | PRAHALLAD MALLICK<br>VS<br>STATE OF ODISHA                           | ANAM CHARAN PANDA<br>VS        | //<br>0<br>//  |
| 82 | D-WP(C)/749/2024<br>WP(C)/292/2024  | KALU CHARAN ROUT<br>VS<br>THE REGISTRAR CO OPERATIVE SOCIETIES, BBSR | BHAGABAT PRASAD RATH<br>VS     | //<br>0<br>//  |
| 83 | D-WP(C)/800/2024<br>WP(C)/293/2024  | SANDHYA RANI BISWAL<br>VS<br>STATE OF ODISHA                         | ABHAY KHANDELWAL<br>VS         | //<br>0<br>//  |
| 84 | D-WP(C)/479/2024<br>WP(C)/294/2024  | SANJAY LOHAR<br>VS<br>STATE OF ODISHA                                | SUSANTA KUMAR BARAL<br>VS      | //<br>0<br>//  |
| 85 | D-WP(C)/867/2024<br>WP(C)/295/2024  | DEBI PRASAD BARAL<br>VS<br>COLLECTOR, PURI                           | SWAPNIL ROY<br>VS              | //<br>0<br>//  |
| 86 | D-WP(C)/590/2024<br>WP(C)/296/2024  | HRUSHIKESH MEHER<br>VS<br>STATE OF ODISHA                            | SHUBHENDU KUMAR PARIDA<br>VS   | //<br>0<br>//  |
| 87 | D-WP(C)/189/2024<br>WP(C)/297/2024  | PARAMANANDA BEHERA<br>VS<br>STATE OF ODISHA                          | SHUBHENDU KUMAR PARIDA<br>VS   | //<br>0<br>//  |
| 88 | D-ABLAPL/54/2024<br>ABLAPL/65/2024  | DINGAR BODKIA @ BODIKYA<br>VS<br>STATE OF ODISHA                     | MOHENDRA KUMAR MOHAPATRO<br>VS | //0<br>S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA<br>2(B)CC/0000003/2023 |
| 89 | D-ABLAPL/333/2024<br>ABLAPL/66/2024 | PRAVASH KUMAR BEHURA<br>VS<br>STATE OF ODISHA(VIG.)                  | AMITABH MISHRA<br>VS           | 0<br>//<br>CUTTACK VIGILANCE /13 /2023                           |
| 90 | D-ABLAPL/242/2024<br>ABLAPL/67/2024 | PRAVASH KUMAR BEHURA<br>VS<br>STATE OF ODISHA                        | AMITABH MISHRA<br>VS           | 0<br>//<br>EOW,BHUBANESWAR /18 /2023                             |
| 91 | D-ABLAPL/371/2024                   | BRUNDABAN PRADHAN  | MOHENDRA KUMAR MOHAPATRO       | //<br>THAKURGARH /290 /2023                                      |



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2024

| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL                                | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|-------------------------------------|---|-------------------------------|--|
|     | ABLAPL/68/2024                      | VS<br>STATE OF ODISHA                               | VS                            | ()<br>//   |
| 92  | D-ABLAPL/487/2024<br>ABLAPL/69/2024 | BABU @ JITENDRA KHATUA<br>VS<br>STATE OF ODISHA     | DURLLABHA RANJAN MISHRA<br>VS | KANTAMAL /90 /2023<br>()<br>//   |
| 93  | D-ABLAPL/412/2024<br>ABLAPL/70/2024 | SURENDRA RANA @ SUREN RANA<br>VS<br>STATE OF ODISHA | SURYAKANTA DWIBEDI<br>VS      | KHAPRAKHOL /276 /2023<br>()<br>//  |
| 94  | D-ABLAPL/411/2024<br>ABLAPL/71/2024 | DR.SATYA RANJAN DAS<br>VS<br>STATE OF ODISHA        | UNMESH CHANDRA JENA<br>VS     | BISRA /180 /2023<br>()<br>//   |
| 95  | D-ABLAPL/489/2024<br>ABLAPL/72/2024 | JATINDRA KUMAR JHANKAR<br>VS<br>STATE OF ODISHA     | GOKULANANDA SAHU<br>VS        | PAIKMAL /315 /2023<br>()<br>//   |
| 96  | D-ABLAPL/197/2024<br>ABLAPL/73/2024 | RANJAN KUMAR DASH<br>VS<br>STATE OF ODISHA          | BHARAT BHUSAN ROURAY<br>VS    | INDUASTRIAL,NISA /281 /2023<br>()<br>//  |
| 97  | D-ABLAPL/462/2024<br>ABLAPL/74/2024 | KAMALA BEHERA<br>VS<br>STATE OF ODISHA              | JAYANTA KUMAR MAJHI<br>VS     | BERHAMPUR /29 /2023<br>()<br>//  |
| 98  | D-ABLAPL/423/2024<br>ABLAPL/75/2024 | PIRA KHAN @ MUNTAZ KHAN<br>VS<br>STATE OF ODISHA    | AMLAN SHAKTI PAUL<br>VS       | BAGHAMARI /15 /2021<br>()<br>//  |
| 99  | D-ABLAPL/459/2024<br>ABLAPL/76/2024 | BIMATI BISHI<br>VS<br>STATE OF ODISHA               | BANSHIDHAR SATAPATHY<br>VS    | RAYAGADA TOWN /385 /2023<br>S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R<br>GR/0000843/2023 |
| 100 | D-ABLAPL/315/2024<br>ABLAPL/77/2024 | AJAYA KUMAR MANGARAJ<br>VS<br>STATE OF ODISHA       | AMLAN SHAKTI PAUL<br>VS       | JANKIA P.S. /451 /2023<br>()<br>//   |
| 101 | D-ABLAPL/533/2024<br>ABLAPL/78/2024 | BAISHAKHI MALLICK<br>VS<br>STATE OF ODISHA          | SAKTI PRASAD DAS<br>VS        | PIPLI /490 /2023<br>()<br>//   |
| 102 | D-ABLAPL/280/2024<br>ABLAPL/79/2024 | MUNA @ MUNA KHOSLA<br>VS                            | SANGRAM KESHARI ROUT<br>VS    | BORIGUMMA /166 /2023<br>()   |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2024

| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL                                     | COUNSEL FOR PETNR./APPEL  | PS CASE/ LOWER COURT CASE /DISTRICT               |
|-----|-------------------------------------|--|---------------------------|---|
| 103 | D-ABLAPL/464/2024<br>ABLAPL/80/2024 | STATE OF ODISHA<br>PANKAJ SAHOO<br>VS<br>STATE OF ODISHA | BINI MISHRA<br>VS         | //<br>/ /0<br>S.D.J.M. CIVIL JUDGE (JD),TALCHER(A |
| 104 | D-ABLAPL/572/2024<br>ABLAPL/81/2024 | JAYANTI MOHANTY<br>VS<br>STATE OF ODISHA                 | BYOMAKESH TRIPATHY<br>VS  | 2(A)CC/0000008/2022<br>/ /0<br>()                 |
| 105 | D-ABLAPL/289/2024<br>ABLAPL/82/2024 | BABU@ RAJENDRA NARAYAN PRADHAN<br>VS<br>STATE OF ODISHA  | SATYA RANJAN MULIA<br>VS  | //<br>CHHENDIPADA /562 /2023<br>()                |
| 106 | D-ABLAPL/465/2024<br>ABLAPL/83/2024 | DEBENDRA BANKA<br>VS<br>STATE OF ODISHA                  | JAGABANDHU SAHU<br>VS     | //<br>PADAMPUR /338 /2023<br>()                   |
| 107 | D-ABLAPL/485/2024<br>ABLAPL/84/2024 | MANORANJAN KAR<br>VS<br>STATE OF ODISHA                  | JAYANTA KUMAR MAJHI<br>VS | //<br>BALIAPAL /350 /2023<br>()                   |
| 108 | D-ABLAPL/467/2024<br>ABLAPL/85/2024 | JAYANTA DAS<br>VS<br>STATE OF ODISHA                     | KULDEEP MOHANTY<br>VS     | //<br>REMUNA /193 /2023<br>()                     |
| 109 | D-ABLAPL/491/2024<br>ABLAPL/86/2024 | ANNAPURNA BEHERA<br>VS<br>STATE OF ODISHA                | SOUBHAGYA SWAIN<br>VS     | //<br>BALICHANDRAPUR /453 /2023<br>()             |
| 110 | D-ABLAPL/469/2024<br>ABLAPL/87/2024 | PARAMANAND SHAW @ SAHOO<br>VS<br>STATE OF ODISHA         | KULDEEP MOHANTY<br>VS     | //<br>BRAHMANITARANG /282 /2023<br>()             |
| 111 | D-ABLAPL/463/2024<br>ABLAPL/88/2024 | LAXMIDHAR GHADEI<br>VS<br>STATE OF ODISHA                | JAYANTA KUMAR MAJHI<br>VS | //<br>TANGI /13 /2022<br>()                       |
| 112 | D-ABLAPL/477/2024<br>ABLAPL/89/2024 | BIKASH BEHERA<br>VS<br>STATE OF ODISHA                   | BYOMAKESH TRIPATHY<br>VS  | //<br>/ /0<br>()                                  |
| 113 | D-ABLAPL/345/2024<br>ABLAPL/90/2024 | SATYARANJAN BAL<br>VS<br>STATE OF ODISHA                 | SUJIT KUMAR PATNAIK<br>VS | //<br>NACHUNI /340 /2023<br>()                    |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2024

| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL                                     | COUNSEL FOR PETNR./APPEL  | PS CASE/ LOWER COURT CASE /DISTRICT        |
|-----|-------------------------------------|--|---------------------------|--|
| 114 | D-ABLAPL/180/2024<br>ABLAPL/91/2024 | PARTHAM BEHERA @ PARTHA AGRAWAL<br>VS<br>STATE OF ODISHA | SURYAKANTA DWIBEDI<br>VS  | GOLAMUNDA /198 /2023<br>()<br>//           |
| 115 | D-ABLAPL/493/2024<br>ABLAPL/92/2024 | BABULA MOHANTY@BINOD<br>VS<br>STATE OF ODISHA            | PRADEEP KUMAR KUNDU<br>VS | NIALI /229 /2023<br>()<br>//               |
| 116 | D-ABLAPL/422/2024<br>ABLAPL/93/2024 | MANORAMA SWAIN<br>VS<br>STATE OF ODISHA                  | AMLAN SHAKTI PAUL<br>VS   | INFOVALLY UPD BHUBANESWAR /376<br>()<br>// |
| 117 | D-ABLAPL/501/2024<br>ABLAPL/94/2024 | ARUNESH DUBEY<br>VS<br>STATE OF ODISHA                   | BIGYAN KUMAR SHARMA<br>VS | INFOCITY PS /362 /2023<br>()<br>//         |
| 118 | D-ABLAPL/582/2024<br>ABLAPL/95/2024 | PRAHALLAD BEHERA<br>VS<br>STATE OF ODISHA                | SATYABRATA DASH<br>VS     | JENAPUR /308 /2023<br>()<br>//             |
| 119 | D-ABLAPL/511/2024<br>ABLAPL/96/2024 | TUNA NAYAK<br>VS<br>STATE OF ODISHA                      | DIPTI RANJAN SWAIN<br>VS  | BARGARH SADAR /296 /2023<br>()<br>//       |
| 120 | D-ABLAPL/388/2024<br>ABLAPL/97/2024 | RAUTA @ R. SURENDRA DORA @ KUNA<br>VS<br>STATE OF ODISHA | SATYAJIT MOHAPATRA<br>VS  | PATTAPUR (ASKA) /715 /2023<br>()<br>//     |
| 121 | D-ABLAPL/585/2024<br>ABLAPL/98/2024 | CHITTARANJAN SWAIN<br>VS<br>STATE OF ODISHA              | ALOK KUMAR KAR<br>VS      | BALIPATNA /467 /2023<br>()<br>//           |
| 122 | D-ABLAPL/394/2024<br>ABLAPL/99/2024 | RAHIS AJAM @ MD. AJAM @ AJAM<br>VS<br>STATE OF ODISHA    | LAXMI NARAYAN PATEL<br>VS | DHANUPALI /138 /2023<br>()<br>//           |